

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 104

Dated: 19.05.2015

The following Judicial Officers, who have attained/ attaining the age of 50 and 55 years upto December, 2015, are found fit and eligible for continued utility as Judicial Officers, as per Rule 21 and 24 of the Jammu and Kashmir Higher Judicial Service Rules, 2009:-

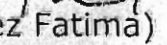
a) Judicial Officers who have attained or are likely to attain the age of 50 years:

S. No.	Name of the Officer S/Shri	Date of Birth	Date of attaining the age of 50 years
1.	Vinod Chatterji Koul	21.01.1964	21.01.2014
2.	Sanjay Dhar	11.05.1965	11.05.2015
3.	Mohan Lal Manhas	20.11.1961	20.11.2011
4.	Mohammad Akram Chowdhary	10.06.1965	10.06.2015
5.	Rajesh Sekri	26.09.1965	26.09.2015
6.	R. K. Wattal	13.04.1963	13.04.2013
7.	Ms. Bala Jyoti	29.10.1964	29.10.2014
8.	Syed Tawqeer Ahmad	02.01.1963	02.01.2013
9.	Jaffar Hussain Beigh	27.03.1965	27.03.2015
10.	Mohan Singh Parihar	15.10.1961	15.10.2011
11.	Mohammad Ibrahim Wani	08.10.1962	08.10.2012
12.	Mohammad Ashraf Malik	25.05.1964	25.05.2014
13.	Zubair Ahmad Raza	09.01.1962	09.01.2012
14.	Madan Lal	07.02.1962	07.02.2012
15.	Y. P. Kotwal	31.01.1964	31.01.2014

b) Judicial Officers who have attained or are likely to attain the age of 55 years:

S. No.	Name of the Officer S/Shri	Date of Birth	Date of attaining the age of 55 years
1.	K. S. Parihar	08.12.1960	08.12.2015
2.	Aijaz Ahmad Mir	23.03.1960	23.03.2015
3.	Subash Chander Gupta	28.03.1960	28.03.2015
4.	Parvaiz Hussain Kachroo	18.07.1960	18.07.2015

BY ORDER


(Kaneez Fatima)
Registrar General

Dated: 19.05.2015

No: 3594-624/GS

Copy to the:-

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
- 2) Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
- 3) Registrar Vigilance, High Court of J&K, Srinagar,
- 4) Secretary to Govt., Department of LJ&PA, Govt. of J&K, Srinagar
.....for information.
- 5) Sh. _____
- 6) Chief Accounts Officer, High Court of J&K, Srinagar,
.....for information and necessary action.